

[Shri S. V. Ramaswamy]

(1) S.O. 1345 dated the 20th April, 1965.

(2) S.O. 1838 dated the 3rd June, 1965.

[Placed in Library, see No. LT-4644/65].

- (ii) a copy of the Rubber (Amendment) Rules, 1965, published in Notification No. G.S.R. 698 dated the 8th May, 1965, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library, see No. LT-4645/65].

RUBBER BOARD (PROVIDENT FUND) RULES, 1965

Shri S. V. Ramaswamy: Sir, I beg to lay on the Table a copy of the Rubber Board (Provident Fund) Rules, 1965, published in Notification No. S.O. 1840 dated the 12th June, 1965, under sub-section (3) of section 25 of the Rubber Act, 1947. [Placed in Library, see No. LT-4646/65].

SALT CESS (AMENDMENT) RULES, 1965, CEMENT (QUALITY CONTROL) AMENDMENT ORDER, 1965;

ANNUAL REPORT OF THE HINDUSTAN SALTS LTD., JAIPUR; AND

MEMORANDUM AND ARTICLES OF ASSOCIATION OF THE TRIVENI STRUCTURALS PRIVATE LIMITED, NEW DELHI.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Mishra): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) The Salt Cess (Amendment) Rules, 1965, published in Notification No. S.O. 2038 dated the 26th June, 1965, under sub-section (3) of section 6 of the Salt Cess Act, 1953. [Placed in Library, see No. LT-4647/65].
- (ii) The Cement (Quality Control) Amendment Order, 1965, published in Notification No. S.O. 2041 dated the 26th

June, 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, see No. LT-4648/65].

- (iii) (a) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (b) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-4649/65].

(iv) (a) Memorandum of Association of the Triveni Structurals Private Limited.

(b) Articles of Association of the Triveni Structurals Private Limited.

[Placed in Library, see No. LT-4650/65].

12.38 hrs.

STATEMENT RE: PRODUCTION AND SUPPLY OF CHEMICAL FERTILIZERS

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): Mr. Speaker, Sir, of late, fertilizer production in the country has received considerable publicity and evoked great public interest. I would, therefore, like to inform the House of the present position in the matter.

Sir, it is about 5 pages. Shall I read it out?

Mr. Speaker: No, no; that might be placed on the Table.

Shri Humayun Kabir: Sir, I place the statement on the Table. [Placed in Library, see No. LT-4651/65].